

1	2	3	4	5	6
23. Tamil Nadu	457.90	384.40	187.41	1029.71	
24. Tripura	22.92	91.53	25.20	139.65	
25. Uttar Pradesh	315.00	112.00	14.59	441.59	
26. West Bengal	241.96	104.94	60.00	406.90	
27. A & N Islands	1.80	28.20	0.00	30.00	
28. Chandigarh	0.20	1.70	0.44	2.34	
29. D & N Haveli	1.20	1.80	0.95	3.95	
30. Daman & Diu	0.20	1.10	1.88	3.18	
31. Lakshadweep	0.24	6.06	2.40	8.70	
32. Pondicherry	8.50	2.90	6.74	16.14	
Total	3183.80	5256.98	1652.48	10093.26	

## Statement-VIII

Statement showing allotment of Wheat from June '97 to March '98 under TPDS

(In '000 Tonnes)

Sl. No.	States/UTs	Allotment			
		BPL	APL	Addl.	Total
1	2	3	4	5	6
1.	Andhra Pradesh	3.00	105.00	45.00	153.00
2.	Arunachal Pd.	0.67	5.24	0.00	5.91
3.	Assam	7.02	196.06	60.00	263.08
4.	Bihar	515.40	118.80	40.00	674.20
5.	Delhi	22.40	381.60	127.47	531.47
6.	Goa	1.20	16.90	8.00	26.10
7.	Gujarat	200.00	295.00	112.50	607.50
8.	Haryana	73.30	7.20	70.00	150.60
9.	Himachal Pd.	38.93	37.95	30.14	107.02
10.	J & K	14.47	74.74	141.37	230.59
11.	Karnataka	57.50	92.50	50.00	200.00
12.	Kerala	0.00	214.04	90.00	304.04
13.	Madhya Pd.	293.40	126.50	45.00	464.90
14.	Maharashtra	393.00	413.80	266.00	1061.80

1	2	3	4	5	6
15. Manipur	0.31	16.79	3.96	21.06	
16. Meghalaya	1.22	14.48	5.84	21.54	
17. Mizoram	0.04	10.10	3.80	13.94	
18. Nagaland	1.87	15.46	10.20	27.53	
19. Orissa	0.00	0.00	199.00	199.00	
20. Punjab	36.20	15.10	0.00	51.30	
21. Rajasthan	214.50	326.80	100.00	641.30	
22. Sikkim	0.04	1.28	3.16	4.48	
23. Tamil Nadu	0.00	0.00	200.00	200.00	
24. Tripura	0.00	12.80	2.08	14.88	
25. Uttar Pradesh	640.00	221.70	145.62	1007.22	
26. West Bengal	217.00	647.60	118.60	983.20	
27. A & N Islands	0.84	8.16	0.00	9.00	
28. Chandigarh	1.60	9.70	2.68	13.98	
29. D & N Haveli	0.30	0.50	0.68	1.48	
30. Daman & Diu	0.10	0.40	0.60	1.10	
31. Lakshadweep	0.00	0.50	0.00	0.50	
32. Pondicherry	0.00	0.20	3.12	3.32	
Total	2734.32	3386.90	1873.72	7994.94	

Central Assistance to Madhya Pradesh for Tribal Development

1002. SHRI RAMANAND SINGH : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government provided an amount from Special Central Assistance to Madhya Pradesh for tribal development during 1996-97 and 1997-98;

(b) if so, the details thereof; and

(c) the amount expended out of it on each items year-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) Yes, Sir.

(b) The Ministry of Welfare provided an amount of Rs. 7695.71 lakhs and Rs. 9207.83 lakhs from Special Central Assistance to Madhya Pradesh for tribal development during 1996-97 and 1997-98 respectively.

(c) The amount allocated/released to the State Government under Special Central Assistance is utilised primarily for Family Oriented Income Generating Schemes while giving adequate weightage to infrastructure incidental thereto. However, the schemes on which SCA was utilised by the State Government of Madhya Pradesh are those operated by Agriculture, Horticulture, Animal Husbandary, Dairy Development, Fisheries, Forest, Food & Civil Supply, Hastship, Irrigation, Madhya Pradesh Electricity Board, Public Health Engineering, Sericulture, Health, Public Works Department, Khadi & Gramodyog, Welfare of Schedule Tribes and Women & Child Development Departments.

[English]

#### Dengue Cases

1003. SHRI DINSHAW PATEL :  
SHRI JAYSINHJI CHAUHAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of Dengue cases reported so far in various hospitals during each of the last three years till March 31, 1998 in Delhi and other parts of the country, State-wise;

(b) the number of persons died due to Dengue fever in the country during the said period, State-wise; and

(c) the steps taken by the Government to eradicate this disease ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) State-wise information about number of Dengue cases and deaths during the last three years may be seen in the attached statement :

(c) The following steps were undertaken for Prevention & Control of this Disease :-

- Intensification of surveillance activities,
- Vector control measures,
- strengthening of hospital services for proper management of cases,
- Intensification of information, education and communication activities,
- Source reduction,
- organisation of training Programmes,

- mass awareness campaigns by the local bodies
- invocation of bye-laws against mosquitogenic conditions and lodging of FIPs against these who flout these provisions,
- Declaration of Dengue as a notifiable disease under Delhi Municipal Corpn. Act, taking it mandatory for all hospitals report the cases of Dengue,
- distribution of Broad Guidelines for Action Plans—Calendar of activities for orevention & control of Dengue to the States.

#### Statement

Number of Dengue cases and Deaths, State-wise during 1996, 1997 and 1998

State	1996		1997	
	Cases	Deaths	Cases	Deaths
Delhi	10252	423	273	1
Haryana	1631	54	54	0
Punjab	806	32	23	3
Karnataka	123	5	262	4
Maharashtra	3068	5	249	5
Uttar Pradesh	146	10	29	1
Tamil Nadu	491	16	264	21
Gujarat	14	0	5	0
Rajasthan			18	1
<b>Total</b>	<b>16531</b>	<b>545</b>	<b>1177</b>	<b>36</b>

1998 :- 24 cases and 3 deaths have been reported only from Tamil Nadu upto 31.3.98.

#### Restructuring of Employment Exchange

1004. SHRI ASHOK NAMDEORAO MOHOL :  
SHRI SADASHIVRAO DADOBA MANDLIK :

Will the Minister of LABOUR be pleased to state :

(a) whether the Government propose to restructure the Employment Exchanges;

(b) if so, the details thereof;

(c) the steps proposed to be taken to reduce the number of unemployed youths in the country;

(d) whether the Government propose to introduce any scheme for giving vocational guidance to the youths; and